

GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING  
**LOK SABHA**

**UNSTARRED QUESTION NO. 2499**  
TO BE ANSWERED ON 06<sup>TH</sup> AUGUST, 2024

LIVESTOCK LEGISLATION

2499 SHRI VISHALDADA PRAKASHBAPU PATIL:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
मत्स्यपालन, पशुपालन और डेयरी मंत्री  
be pleased to state:

- (a) whether the Government is planning to bring a new Livestock Legislation as the earlier one was withdrawn, if so, the details thereof;
- (b) the action taken to address the concerns related to animal welfare, and the livelihoods of caste-oppressed communities who are primary caretakers of indigenous livestock; and
- (c) the details of steps being taken by the Government to protect and promote indigenous livestock breeds, many of which are facing decline while balancing the needs of export-oriented policies and the livelihoods of traditional animal rearers?

**ANSWER**

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) No Sir.

(b) The Country has enacted Prevention to Cruelty to Animal Act, 1960. The Act provides for penalty against the cruelty to animal. However, the Act has also exemption for the commission or omission of any act in the course of the destruction or the preparation for destruction of any animal as food for mankind unless such destruction or preparation was accompanied by the infliction of unnecessary pain and suffering. Government of India has also framed various Rules like Transportation of Animals Rules, 1978 (amended time to time) for Transportation of Animals.

Further, the animal welfare board of India has issued the following advisory and guidelines under Prevention of Cruelty to Animals Act, 1960 concerning animal welfare:

- Guidelines for Animal Shelters with regard to Veterinary facilities dated 09.06.2022.
- General Awareness in regard to the Lumpy (Skin) Disease in Cattle/Bovine dated 05.08.2022.
- Request to make adequate number of animal crematorium and incinerator in each district of every state and UTs to dispose the cadavers in environmentally acceptable manner dated 02.08.2022.
- Standard Operating Procedure for using equines as pack animals in hilly/mountainous terrain dated 29.08.2022.

The above mentioned advisories are helpful for the farmers and caretakers of the animals to address the issue of animal welfare and livelihood of the primary caretakers. Further, the Animal

Welfare Board of India is also making awareness amongst the Animal Welfare activist sensitizing them not to intervene the farming system of the primary animal care takers.

(c) The Rashtriya Gokul Mission (RGM) is implemented for development and conservation of indigenous bovine breeds since December 2014. The scheme is important in enhancing milk production and productivity of bovines to meet growing demand of milk and making dairying more remunerative to the rural farmers of the country. Further, National Livestock Mission is implemented for genetic upgradation of sheep, goat, pig, poultry mainly of indigenous breeds.

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